

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:435
ANSWERED ON:02.12.2004
REVIVAL OF BOGL
Khan Shri Sunil

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government proposes to revive the Bharat Ophthalmic Glass Ltd.;
- (b) if not, whether Common Minimum Programme of the Government has followed in case revival of BOGL;
- (c) if not, the reasons therefor;
- (d) whether the expert committee visited the plant and submitted their report;
- (e) if so, the details thereof;
- (f) whether the existing dues and salaries of employees are cleared upto date; and
- (g) if not, the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI SONTOSH MOHAN DEV)

- (a) to (c): The Board for Industrial and Financial Reconstruction (BIFR) passed orders for winding up the company on 19.6.2003 however the Government have decided in principle to explore various possibilities in line with the policies enshrined in the National Common Minimum Programme, to decided the future of loss making Companies including BOGL with the advice of Board for Reconstruction of the Public Enterprises.
- (d): A Group of Expert visited BOGL on 7th May 1999 and submitted its report.
- (e): The recommendations of the Expert Group included financial package with writing off loans and interests and cash infusions, tax and tariff concessions diversification of the product line, drastic changes in work culture, sacrifices from Workers` Union and joint venture formation/privatization.
- (f)& (g): Salary and Statutory dues have been paid upto 31st July 2004. The dues after 31st July 2004 are expected to be paid through the internal resources of the company.